

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00330/2020

Jabalpur, this Friday, the 26th day of June, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Shankar Charan Prabhat S/o Shri R.C.Thakur,
 Aged about 48 years, C/o Santosh Sherma,
 Kushwaha Colony, Gali NO. 2 Itawah Road,
 Bhind (MP)-462004

-Applicant

(By Advocate – **Shri Samdarshi Tiwari**)

V e r s u s

1. Comptroller and Auditor General of India,
 Pocket-9, Deen Dayal Upadhyaya Marg,
 New Delhi-110124
2. Principal Accountant General of Madhya Pradesh (A&E)-I,
 Lekha Bhawan, Jhansi Road,
 Gwalior (MP)-474002
3. Deputy Accountant General of M.P.(Works Account),
 Branch office of Principal Accountant General of MP 53,
 Hoshangabad Rd. Arera Hills,
 Bhopal (M.P.)-462011
4. The State of Madhya Pradesh, Through the Principal
 Secretary, General Administration Department,
 Vallabh Bhawan, Bhopal (MP)-462004
5. Executive Engineer, Public Works Department (B/R)
 Bhind, Division, Bhind (M.P.)-462004
6. Shri Pawan Kumar Vijay Posted as Divisional Accounts
 Officer-1, Through the Executive Engineer,
 Water Resource Division,Chhatarpur (MP)-471001
7. Shri Bhaskar Choubey, Posted as Divisional Accounts
 Officer-1, Through the Executive Engineer,

Public Works Department, B/R, Divisiona-1,
Sidhi (MP)-48661

8. Shri Subol Kumar Sharma, Posted as Divisional Accounts Officer-1, Through the Executive Engineer, Public Works Department, Division No. 1,

Dindori (MP)-481880

9. Shri Anup Kumar Posted as Divisional Accounts Officer-1, Through the Executive Engineer, Upper Poorva Canal Division of Water Resource Department, Rewa (MP)-486001

10. Shri Pradeep Kumar Dwivedi, Posted as Divisional Accounts Officer-1, Through the Executive Engineer, Water Resource Department, Mahan Canal Division, Sidhi (MP)-486661

11. Kirodilal Meena, posted as Divisional Accounts Officer-1, through the Executive Engineer, Public Works Department (B/R), Division, Bhind (M.P.)-476337

- Respondents

(By Advocate – Shri P.Shankaran Nair for respondents Nos. 1 to 3 and Shri Divesh Jain for respondents Nos. 4 & 5)

O R D E R (ORAL)

By Ramesh Singh Thakur, JM:-

Learned counsel for the applicant submits that the applicant may be permitted to withdraw this Original Application with liberty to file a fresh in proper form, on the same cause of action, especially when the representation has now been decided by the respondents.

2. Learned counsel for the respondents has no objection to it.

3. Accordingly, the said permission is granted and the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan)
Administrative Member
rn

(Ramesh Singh Thakur)
Judicial Member

